

Regarding illegal encroachments on the floodplains of Ramzan River in Kishanganj Parliamentary Constituency, Bihar-Laid

DR. MOHAMMAD JAWED (KISHANGANJ):I would like to bring to the notice of the Government, the ongoing issue of illegal encroachments upon the Ramzan river in my Kishanganj constituency. The Ramzan river is the biggest source of water for the town of Kishanganj and therefore of utmost importance to the lives and livelihood of thousands of people. Illegal encroachments upon the floodplain of the river are disrupting the natural pattern of the river and obstructing its flow. Not only are these encroachments environmentally harmful because they forcefully alter the natural geography of the floodplain but these encroachments also pose a threat to the lives and property on the river bank. They increase the likelihood of overflow and flooding, especially during heavy monsoons. The river must be completely freed from all such encroachments for the safety of my constituents as well as the environment. I would also like to put forth that beyond the removal of illegal encroachments, the area should be properly measured and demarcated so that the floodplain can be clearly identified as a zone of protection. This will prevent other encroachments from cropping up in the future and ensure health of the river ecosystem.